

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 20 OF 2015**

**Dated: 9<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>West Bengal State Electricity Transmission Co. Ltd.</b>	...	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>West Bengal Electricity Regulatory Commission</b>	...	<b>Respondent(s)</b>

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Shubham Arya  
Ms. Shruti Dass

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.  
Mr. C.K. Rai  
Mr. Mohit Rai

**ORDER**

The learned senior counsel, Mr. Pratik Dhar, appearing for the Respondent prays for three weeks' more time to file written submissions.

Submission made by the learned senior counsel appearing for the Respondent, as stated above, is placed on record.

The learned senior counsel for the Appellant is permitted extension of three more weeks' time finally to file his written submissions by 30.01.2018 after duly serving copy on the other side.

List this matter for hearing on **06.02.2018**, as requested.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*tpd/vt*